

HIGH COURT OF UTTARANCHAL
AT NAINITAL
NOTIFICATION

No. 06./Admn.A/2004 Dt. February 10, 2004.

Sri Kanta Prashad, Additional District and Sessions Judge/ II Fast Track Court, Udham Singh Nagar to be the Additional District and Sessions Judge/ I F.T.C., Roorkee (Hardwar) vice Sri R.C.Kukreti.

No. 07./Admn.A/2004 Dt. February 10, 2004.

Sri R.C.Kukreti, Additional District & Sessions Judge/ I Fast track Court, Roorkee (Hardwar) to be the Addl. District & Sessions Judge/ II Fast Track Court, Dehradun vice Sri D.P.Gairola.

No. 08./Admn.A/2004 Dt. February 10, 2004.

Sri D.P.Gairola, Additional District & sessions Judge/ II Fast track Court, Dehradun to be the Addl. District & Sessions Judge/ III Fast Track Court, Dehradun vice Sri Ravindra Maithani.

No. 09./Admn.A/2004 Dt. February 10, 2004.

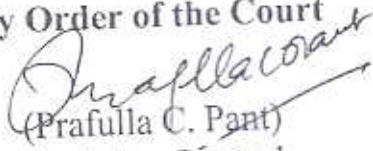
Sri Ravindra Maithani, Additional District & sessions Judge/ III Fast track Court, Dehradun to be the Addl. District & Sessions Judge/ IV Fast Track Court, Dehradun vice Sri N.B.Singh.

No. 10./Admn.A/2004 Dt. February 10, 2004.

Sri N.B.Singh, Additional District & sessions Judge/ IV Fast track Court, Dehradun to be the Addl. District & Sessions Judge/ V Fast Track Court, Dehradun vice Sri Udai Raj.

No. 11./Admn.A/2004 Dt. February 10, 2004.

Sri Udai Raj, Additional District & sessions Judge/ V Fast track Court, Dehradun to be the Addl. District & Sessions Judge/ VI Fast Track Court, Dehradun.

By Order of the Court

(Prafulla C. Pant)
Registrar General